

Defective Case Register from 2025-03-17 to 2025-03-17

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/10597/2025	RAMA KRISHNA BISOI	2025-03-17	Detailed Address of OP No2 and 3 to be Furnished.
2	D-MATA/10448/2025	MANOJ KUMAR PANDA	2025-03-17	Page no.10 not filed
3	D-WP(C)/10393/2025	BRAJA MOHAN SARANGI	2025-03-17	1.Petition not correctly addressed to Honorable Court 2. Age of the petitioner not tally in cause title and Affidavit. 3. Date Chart not properly filed Challan for Rs- blank
4	D-ABLAPL/7825/2025	MANAS KUMAR CHAND	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 9 12 AND 13 not legible.
5	D-WP(C)/10442/2025	BRAJA MOHAN SARANGI	2025-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.D.C.Fee of Rs.12/- to be paid on C.T.
6	D-ABLAPL/7755/2025	KEDAR SANKAR SAHU	2025-03-17	paragraphs not correct in declaration of affidavit
7	D-CRLA/7885/2025	DIPAK RANJAN MISHRA	2025-03-17	IA no.815/25 not correctly page marked (ii)Trial court described in prayer of appeal memo be corrected as Addl.Sess.Judge instead of Sessions Judge.
8	D-WP(C)/10416/2025	BRAJA MOHAN SARANGI	2025-03-17	.Petition not correctly addressed to Honorable Court
9	D-WP(C)/10650/2025	SUBHAM AGRAWAL	2025-03-17	I.A. is not correctly addressed to Honorable court
10	D-ABLAPL/7906/2025	SIDDHARTH GOUTAM DAS	2025-03-17	Page 10 and 11 not marked.
11	D-BLAPL/7857/2025	SURYAKANTA DWIBEDI	2025-03-17	1. Page no.12 not page marked on the file.2. Synopsis and Date chart not alphabetic paginated in Index.
12	D-WP(C)/10408/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Cour
13	D-CRLMC/7531/2025	NIRANJAN SINGH (1)	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Prayer of the I.A. petition not correctly furnished.
14	D-CONTC/10482/2025	ADV.	2025-03-17	Code not indicated
15	D-WP(C)/10405/2025	BONDADA PURUSHOTTAM YADAV	2025-03-17	The name of opp.parties in affidavit and vakaltnama not correctly furnished
16	D-WP(C)/10404/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
17	D-WP(C)/10584/2025	ABHAYA KUMAR SHARMA	2025-03-17	.Receipt Showing Serv.copy To cg not Filed.

18	D-WP(C)/10544/2025	JYOTIRMAYA SAHOO	2025-03-17	xerox attested copy of order under Annexure-3 filed But c.copy there of not filed
19	D-CRLMC/7809/2025	JAYDEEP PAL	2025-03-17	1. Certified copy of order annex-1 not filed
20	D-WP(C)/10590/2025	SUBASH CHANDRA ACHARYA	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No 8 9 11 and 12 not Neat and Legible
21	D-WP(C)/10464/2025	BHAGABAN MOHANTY	2025-03-17	Pages of certified copy of Annexure-2 not correctly arranged.
22	D-BLAPL/7802/2025	CHIRANJIB ROUT	2025-03-17	The name of P.S.mentioned in Cause Title not Tally with F.I.R. copy.
23	D-BLAPL/5990/2025	GIRIJA SANKAR NAYAK	2025-03-17	As per rejection order, name of trial court not correct in the petition.
24	D-WP(C)/10451/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
25	D-ABLAPL/7812/2025	JAGABANDHU SAHU	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not partial neat.
26	D-WP(C)/10469/2025	JAGAMOHAN PATTANAİK	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 41 42 43 49 50 51 and 52not proper arranged.Page 21 not partial neat.Paragraph not mentioned in the I.A of the Affidavit. 2..Receipt Showing Serv.copy To ct not Filed.
27	D-WP(C)/10385/2025	IN PERSON	2025-03-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Complete address of opp.parties 1and 2 not furnished .
28	D-WP(C)/9558/2025	JAGAJIBAN PRADHAN	2025-03-17	Date of annex.2 mentioned in the index and petition not tally to annex.2 as annexed.2.Date of annex.8 mentioned at page 6 not tally to annex.8 as annexed
29	D-WP(C)/10591/2025	ARUN KUMAR PATRA	2025-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED DECLARATION paragraphs wrongly mentioned.
30	D-WP(C)/10381/2025	BRAJA MOHAN SARANGI	2025-03-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Petition not correctly addressed to Honorable Court 2.PAGE no .2 not signed by

				the filing advocate
31	D-BLAPL/7884/2025	SUJIT KUMAR PATTNAIK	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 to 13 not neat and legible.
32	D- ABLAPL/7771/2025	NIKUNJA KUMAR ROUT	2025-03-17	Index shows Bail Application instead of ABail Application.
33	D-BLAPL/7827/2025	AMLAN SHAKTI PAUL	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 10 15 16 not neat.
34	D- CRLREV/7847/2025	GOUTAM CHARAN ROUT	2025-03-17	Good ground certificate not furnished
35	D-BLAPL/7859/2025	PVS NANAJI ACHARY	2025-03-17	Provision of Law not correctly furnished.
36	D-BLAPL/7938/2025	AMULYA RATNA PANDA	2025-03-17	1. As per rejection order , name of the trial court JMFC.,City , Balasore to be furnished in the petition.2.
37	D-BLAPL/7777/2025	SANTOSH KUMAR DWIVEDY	2025-03-17	Petitioner age not tally with c.copy of order and Index.
38	D-BLAPL/7765/2025	RAMA KRISHNA NAIK	2025-03-17	As per standing order no-3 dated.9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R will be made.
39	D- ABLAPL/7910/2025	ALOK KUMAR MOHAPATRA	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no.not correctly furnished on declaration.
40	D-WP(C)/10500/2025	AMIYA KUMAR MOHANTY	2025-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-WP(C)/10412/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
42	D-WP(C)/10394/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-17	Age of the Petitioner not tally in the cause title as well as Affidavit. 2. Annexure -3 not Neat and Legible
43	D- CRLREV/7937/2025	SURYAKANTA DWIBEDI	2025-03-17	Good ground certificate not furnished
44	D-WP(C)/10420/2025	SANDHYARANI PANI	2025-03-17	Rs 6/- to be paid on petition
45	D-CRLMC/7673/2025	MANAS KUMAR CHAND	2025-03-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.25 to 29 not neat and legible.2. Signature of the petitioner no.3 on V.nama does not tally with cause title.3. Provision of Law not correctly furnished.

46	D-WP(C)/10565/2025	BHABANI PRASAD MOHANTY	2025-03-17	1.The name of the opp.parties not correctly furnished in vakaltnama.2.Copy not served on S.C. (C.T. and G.S.T.)
47	D-ABLAPL/7864/2025	SURYAKANTA DWIBEDI	2025-03-17	As per FIR , date of not correct in date chart.
48	D-WP(C)/10359/2025	LALIT SAHU	2025-03-17	1.Petition not correctly addressed to Honorable Court 2.Paragraphs of writ petition not correctly numbered
49	D-WP(C)/10380/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
50	D-WP(C)/10581/2025	GHASI RAM VERMA	2025-03-17	.Receipt Showing Serv.copy To cg not Filed.
51	D-WP(C)/10363/2025	LALITENDU MISHRA	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-WP(C)/10410/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
53	D-BLAPL/7828/2025	SURYA NARAYAN MISHRA	2025-03-17	14-NOT PROPERLY INDEXED. AB not mentioned in index.
54	D-WP(C)/10337/2025	LAMBIT SENAPATI	2025-03-17	.Petition not correctly addressed to Honorable Court
55	D-CRLMC/7605/2025	BIJAY KUMAR BEHERA	2025-03-17	Age of the petitioner not tally with rejection order and cause title.
56	D-ABLAPL/7899/2025	ANUPAM DASH	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
57	D-WP(C)/10549/2025	DR.PURUSOTTAM CHULI	2025-03-17	Hologram of Rs.50/ not affixed on vakaltnama.
58	D-CRLMC/7678/2025	RAVI SHANKAR SAMAL	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent signed differently
59	D-ABLAPL/7790/2025	BIBHU PRASAD MOHANTY	2025-03-17	1. Index Shows Bail Application instead of ABail Application. 2. Paragraphs In Declaration is not stated completely.
60	D-WP(C)/10390/2025	PRAVAT KUMAR NAYAK	2025-03-17	Age of Petitioner-2 not indicated in the cause Title.
61	D-BLAPL/7801/2025	PARTHA SARATHI DAS	2025-03-17	Copy of F.I.R.not filed.
62	D-CRLMC/7757/2025	SANTOSH KUMAR NANDA	2025-03-17	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Pg.G not signed by the advocate,(ii)A.Fee of Re.1.10p.be paid on anx.1

63	D-ABLAPL/7872/2025	BHARAT JALLI	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
64	D-WP(C)/10562/2025	HEMANTA KUMAR MOHANTA	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date not tally annex-3 and Index.Paragraph not correctly mentioned in the affidavit.Name of Deponent not furnished in the declaration.Page 19 not proper arranged.
65	D-BLAPL/7876/2025	ANITA DASH	2025-03-17	1. As per rejection order under Annexure-IV, Nomenclature(Spl.G.R.Case) does not tally with Dates and Events and petition
66	D-WP(C)/10907/2025	KANANBALA ROY CHOUDHURY	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-ABLAPL/7808/2025	LAMBODOR ACHARI	2025-03-17	G R CASE NO IN CAUSE TITLE DOES NOT TALLY WITH NO STATED IN FIR COPY
68	D-WP(C)/10409/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
69	D-FAO/10567/2025	DEBASISH PATNAIK	2025-03-17	1.Period of Delay 69 days delay. 2.Page No. 7 numbered twice.
70	D-CRLMC/7672/2025	KARUNAKAR RATH	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not furnished on declaration.2. Date of F.I.R. order not mentioned in Index.3. As per impugned order under Annexure-2, the name of the Lower Court does not tally with Synopsis and petition.4.The Honourable Court not correctly addressed in I.A.5..Petition not correctly addressed to Honorable Court
71	D-ABLAPL/7867/2025	RAMAKANTA DAS	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.7 partially neat.
72	D-WP(C)/10462/2025	MANAS KUMAR SWAIN	2025-03-17	1.Paragraphs of writ petition not correctly numbered.2.Date mentioned in Annexure-2 does not tally with book marks index index and averment of writ petition.
73	D-WP(C)/10382/2025	BRAJA MOHAN SARANGI	2025-03-17	.Petition not correctly addressed to Honorable Court
74	D-WP(C)/10586/2025	BASUDEV BARIK	2025-03-17	Rule 8 of O.H.C.(PIL)Rule-2010 not complied with.
75	D-WP(C)/10609/2025	LAXMAN BHOI	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-FAO/10561/2025	DEBASISH PATNAIK	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 288 days delay
77	D-WP(C)/10391/2025	BRAJA MOHAN SARANGI	2025-03-17	1.Petition not correctly addressed to Honorable Court 2.Fine amount marked in Paragraph-3 of petition not tally with the challan as per Annexure -1
78	D-WP(C)/10535/2025	JYOTIRMAYA SAHOO	2025-03-17	Xerox attested copy of order under Annexure-3 fled but c.copy there of not filed
79	D-BLAPL/7794/2025	IPSIT AUROBINDO ACHARYA	2025-03-17	1.As per standing order the name of informant shall not be mentioned in the Petition.2.The name of P.S.mentioned in Prayer not correctly furnished
80	D-WP(C)/10696/2025	CHINTU KUMAR AGRAWAL	2025-03-17	Page 32 and 35 not neat
81	D-WP(C)/10639/2025	LALIT MOHAN NANDA	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-WP(C)/10357/2025	LALIT SAHU	2025-03-17	.Petition not correctly addressed to Honorable Court
83	D-WP(C)/10427/2025	DHULESWAR CHOUDHURY	2025-03-17	Deponent not signed in Affidavit
84	D-WP(C)/10519/2025	DESHA RANJAN RATH	2025-03-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
85	D-CONTC/10477/2025	ADV.	2025-03-17	Code not furnished
86	D-ABLAPL/7892/2025	TRILOCHAN PANIGRAHI	2025-03-17	1. As per F.I.R.under Annexure-1,year of f.I.R. and G.R.case does not tally with cause title.
87	D-BLAPL/7948/2025	AMLAN SHAKTI PAUL	2025-03-17	1. BLAPL Petition and Annexure-1 and 2 not properly page marked in Index
88	D-CRLMP/7742/2025	GOKHE BEHERA	2025-03-17	The name of Opps No.3 not correctly furnished.
89	D-WP(C)/10399/2025	BRAJA MOHAN SARANGI	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code incorrectly furnished in the cause title. 2..Petition not correctly addressed to Honorable Court
90	D-WP(C)/10656/2025	RUCHI RAJGARHIA	2025-03-17	Complete address of opp.party no.1 not furnished in the cause title.
91	D-ABLAPL/7818/2025	BISHNU PRASAD PRADHAN	2025-03-17	.Petition not correctly addressed to Honorable Court
92	D-CMP/10472/2025	BIBHUTI KESHARI BISWAL	2025-03-17	In prayer of c .m .p year of ex .case not correctly furnished

93	D-WP(C)/10687/2025	SOMANATH MISHRA	2025-03-17	Annex.1 not correctly page marked as per index.
94	D-ABLAPL/7804/2025	LAMBODOR ACHARI	2025-03-17	G R CASE NO IN CAUSE TITLE NOT TALLY WITH THE NO STATED IN F I R
95	D-WP(C)/10788/2025	RAJENDRA NARAYAN ROUT	2025-03-17	In Provision of Law which Act attracts not furnished.
96	D-WP(C)/10377/2025	KSHIROD KUMAR SAHOO	2025-03-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
97	D-WP(C)/10459/2025	SHUBHENDU KUMAR PARIDA	2025-03-17	The name of opp.parties not furnished in vakaltnama
98	D-ABLAPL/7783/2025	JUGALA KISHORE PANDA	2025-03-17	Index shows Bail Application instead of ABail Application.
99	D-FAO/10537/2025	DEBASISH PATNAIK	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 97 days. 2.Signature of executant in Bengali be attested in v.nama
100	D-WP(C)/10648/2025	SUBHAM AGRAWAL	2025-03-17	I.A. is not correctly addressed to Honorable to court
101	D-WP(C)/10902/2025	KANANBALA ROY CHOUDHURY	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-WP(C)/10490/2025	MADHAB LAL AGARWAL	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-BLAPL/7886/2025	RAKESH KUMAR DAS	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.37 39 41 42 and 44 not neat and legible.
104	D-WP(C)/10563/2025	MANORANJAN PADHI	2025-03-17	1.The name of the counsel in capital letters and enrollment number of the counsel in last page of writ petition not furnished.2.Annexure-3 is not exhibited
105	D-CONTC/10481/2025	ADV.	2025-03-17	Code not indicated
106	D-BLAPL/7775/2025	SANTOSH KUMAR DWIVEDY	2025-03-17	Date of c.copy not tally with Index.Petitioner Age not tally with Rejection order and cause title.
107	D-WP(C)/10506/2025	KRUSHNA CHANDRA RATH	2025-03-17	Petition not correctly addressed to Honorable Court
108	D-CMAPL/10724/2025	SHASHI BHUSAN JENA	2025-03-17	1. C.copy of dismissal order not filed 2.Vakalatnama Not executed by Petitioner nos 6 to 15
109	D-ABLAPL/7787/2025	KULDEEP MOHANTY	2025-03-17	1.Index shows Bail Application instead of ABail Application. 2. Annexure 3 is copy of order dated 26.02.2024 in ABlap11519 of 2024, but in Index it is shown as Annexure-1 copy of FIR.

110	D-ABLAPL/7849/2025	SANJIB KUMAR BHANJADEO	2025-03-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Name of advocate not complete in Vnama.
111	D-BLAPL/7845/2025	SUBASH CHANDRA PRADHAN	2025-03-17	Age of the petitioner not tally with rejection order.
112	D-WP(C)/10580/2025	GOPAL PRASAD JENA	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED . Date mentioned under annexure-5 not tally with Book mark index ,index and averment of the writ petition.2. Synopsis and date chart not alphabetically paginated
113	D-BLAPL/7874/2025	SWARAJ PATEL	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no.not correctly furnished on declaration.2. As per rejection order Under Annexure-3,the name of the Lower Court does not tally with Synopsis,Dates and Events and petition.3. The name of the petitioner on affidavit does not tally with cause title.4.Annexure-1 and 2 not properly page in Book marked.
114	D-WP(C)/10389/2025	PRASANTA KUMAR SATAPATHY	2025-03-17	Page No 24 25 26 27 29 30 39 40 and 41 not Neat and Legible
115	D-WP(C)/10424/2025	MADHAB LAL AGARWAL	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/10671/2025	ARUPANANDA GOSWAMY	2025-03-17	1. Index not properly page marked. 2.Paragraphs left blank in the declaration part of both the the affidavit. (in the writ petition and in the I.A. petition.) 3. Page no 14 not neat and legible.
117	D-BLAPL/7774/2025	CHEERA RANJAN SATAPATHY	2025-03-17	.Petition not correctly addressed to Honorable Court
118	D-WP(C)/10566/2025	NRUSINGHA CHARAN MOHARANA	2025-03-17	1.Mobile number of all the counsel in vakaltnama not furnished.2.Date mentioned in Annexure-4 and averment of writ Petition does not tally with book marks index and index of writ petition
119	D-ABLAPL/7844/2025	JYOTIRMAYA SAHOO	2025-03-17	GR case no. wrongly mentioned in FIR.
120	D-CMP/10474/2025	GOPINATH MISHRA	2025-03-17	Annexure -4 is order dated 12 .02 .2024 but in index it is mentioned objection
121	D-WP(C)/10572/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-17	Xerox attested copy of order under Annexure-3 filed, But C.copy/Free copy of the same not filed.

122	D-CRLMC/7661/2025	MANOJ KUMAR MOHANTY	2025-03-17	8-CAUSE TITLE NOT IN ORDER.
123	D-BLAPL/7776/2025	SANTOSH KUMAR DWIVEDY	2025-03-17	Petitioner age not tally with Rejection order and cause title.
124	D-WP(C)/10538/2025	JYOTIRMAYA SAHOO	2025-03-17	Xerox attested copy of order under Annexure-3 filed, But c.copy there of not filed
125	D-CRLMC/7662/2025	ANSHUMAN PANDA	2025-03-17	1. Title of the petitioner in index and V.nama not tally with cause title and Annex.1. 2.In view of the cause title , prayer of the petition not proper.
126	D-ABLAPL/7763/2025	SUSANTA KUMAR LENKA	2025-03-17	page nos. 17 and 18 are not neat
127	D-WP(C)/10414/2025	JUGALA KISHORE PANDA	2025-03-17	In index serial no not in order.
128	D-WP(C)/10559/2025	JYOTIRMAY GUPTA	2025-03-17	1.Petition not correctly addressed to Honorable Court 2. Page nos 44 and 45 not legible
129	D-ABLAPL/7762/2025	KSHIROD KUMAR PAHIL	2025-03-17	1. Annex.1 not reflected in the petition.2.page no.11 not neatly legible.
130	D-WP(C)/10383/2025	BRAJA MOHAN SARANGI	2025-03-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Petition not correctly addressed to Honorable Court 2.Prayer not signed by the ld. advocate .V .nama left blank
131	D-MACA/10702/2025	DEBASISH PATNAIK	2025-03-17	1.D.C.F.of Rs 14,988 to be paid. 2.c.copy not filed.xerox copy of judgment filed in MAC case no 117/2015
132	D-ABLAPL/7829/2025	ANIRUDHA DAS	2025-03-17	V.Nama filed in respect of petitioner no-2 not properly filled in.
133	D-WP(C)/10647/2025	SUBHAM AGRAWAL	2025-03-17	I.A. is not correctly addressed to Honorable Court
134	D-WP(C)/10437/2025	SAROJ KUMAR DASH	2025-03-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
135	D-ABLAPL/7873/2025	BHARAT JALLI	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs not correct in declaration of affidavit.
136	D-RVWPET/10731/2025	AMIYA BHUSAN DASH	2025-03-17	Place it after filing of impugned order
137	D-WP(C)/10446/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court

138	D-CRLA/7816/2025	BIJAYA KUMAR RAGADA	2025-03-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-WP(C)/10463/2025	BRAJA MOHAN SARANGI	2025-03-17	1.Petition not correctly addressed to Honorable Court 2.Age of the petitioner in vakaltnama not furnished.
140	D-ABLAPL/7823/2025	MANAS KUMAR CHAND	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not neat.
141	D-WP(C)/10395/2025	BRAJA MOHAN SARANGI	2025-03-17	1.Petition not correctly addressed to Honorable Court 2. Age of the Petitioner not tally in cause Title as well as Affidavit. 3. Date Chart not properly filed
142	D-WP(C)/10587/2025	ITISHREE TRIPATHY	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
143	D-WP(C)/10475/2025	SUJIT KUMAR SAHU	2025-03-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 are partially neat.
144	D-WP(C)/10447/2025	BRAJA MOHAN SARANGI	2025-03-17	.Petition not correctly addressed to Honorable Court
145	D-WP(C)/10386/2025	BRAJA MOHAN SARANGI	2025-03-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Petition not correctly addressed to Honorable Court 2. Prayer and petition not signed by the Advocate
146	D-CRLMC/7538/2025	BIBHUTI BHUSAN PATTNAYAK	2025-03-17	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-3 not filed. 3. Not page marked in the petition.
147	D-ABLAPL/7852/2025	SIVA SANKAR CHAINI	2025-03-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Minor petitioner has executed Vnama. 2.Petition not correctly addressed to Honorable Court
148	D-BLAPL/7879/2025	LOKANATH NAIK	2025-03-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of advocate not in capital letter in Vnama.
149	D-ABLAPL/7924/2025	JANAKI KANTA MAHAPATRA	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit.Paragraph not mentioned in the

				affidavit. Page 14 partial not neat.
150	D-CRLREV/7926/2025	SAPAN KUMAR LENKA	2025-03-17	Good ground certificate not furnished
151	D-ABLAPL/7837/2025	TUKUNA KUMAR MISHRA	2025-03-17	As per copy of F.I.R. the name of P.S. and NO not tally with Cause Title, Petition and Prayer.
152	D-CRLMC/7677/2025	SUSANTA KUMAR LENKA	2025-03-17	Name of the Honble Court wrongly mentioned in the cause title.
153	D-WP(C)/10406/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
154	D-ABLAPL/7842/2025	GOPAL KRUSHNA MOHANTY	2025-03-17	1. Annexure-1 not filed. 2. The date of execution not furnished in V. Nama.
155	D-FAO/10491/2025	MAHITOSH SINHA	2025-03-17	1. Period of Delay 53 days delay. 2. Receipt showing deposit of entire awarded amount before the commissioner not filed.
156	D-FAO/10555/2025	DEBASISH PATNAIK	2025-03-17	Period of Delay 84 DAYS 2. NOT PROPER AS PETNR NO.3 NOT SIGNED 3. AGE OF PETNR NO.3 NOT CORRECTLY FURNISHED
157	D-WP(C)/10552/2025	SAIBRATA RATH	2025-03-17	1. Prayer portion of writ petition not signed by counsel. 2. The name of the counsel in capital letter and enrollment number not furnished in last page of writ petition.
158	D-ABLAPL/7814/2025	SWARUP KUMAR PATTANAIK	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
159	D-WP(C)/10413/2025	BRAJA MOHAN SARANGI	2025-03-17	Petition not correctly addressed to Honorable Court
160	D-WP(C)/10547/2025	JYOTIRMAYA SAHOO	2025-03-17	Xerox attested copy of order under Annexure-3 filed But c. copy there of not filed
161	D-WP(C)/10660/2025	LAMBODAR PRADHAN	2025-03-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner 14 executed v. name differently, (ii) No affidavit made on behalf of co petitioners
162	D-WP(C)/10397/2025	BRAJA MOHAN SARANGI	2025-03-17	1. Petition not correctly addressed to Honorable Court 2. Date Chart not properly filed
163	D-WP(C)/10582/2025	SHANTI PRAKASH MOHANTY	2025-03-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I.A. petition not correctly addressed to the Honorable court. 2.. Receipt Showing Serv. copy To cg not Filed. 3.. Petition not correctly addressed to Honorable Court
164	D-CRLMC/7770/2025	SURESH KUMAR PANDA	2025-03-17	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Age of executant differs from the age of petitioner given in C.T. (ii) A. fee not paid on

				anx.1.
165	D-WP(C)/10402/2025	BRAJA MOHAN SARANGI	2025-03- 17	Petition not correctly addressed to Honorable Court

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTR/15/2023	CONTR/15/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/790/2023	CONTC/790/2023	RADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.